

**BEFORE THE NATIONAL GREEN TRIBUNAL (PRINCIPAL BENCH)**  
**NEW DELHI**  
**ORIGINAL APPLICATION NO. 431/2023**

**IN THE MATTER OF:**

Chandra Prakash

.....Applicants

Versus

State of Uttar Pradesh

.....Respondents

**Affidavit of Compliance in light of order dated 28.08.2023 &**  
**04.12.2023 passed by this Hon'ble Tribunal**

I, Inderjeet Singh, aged about 40 years, son of Shri Sardha Singh, presently posted as Municipal Commissioner, Lucknow Nagar Nigam, Lucknow, the deponent do hereby solemnly affirm and state on oath as under :-

1. That the deponent is presently posed as the Municipal Commissioner, Municipal Corporation, Lucknow and is competent to file the instant affidavit in light of order dated 28.08.2023 & 04.12.2023 in aforesaid case before this Hon'ble Tribunal.
2. That the issue involved in the present letter petition pertains to garbage dumping yard spread over 2300 sq.mts area closed to power house, A-Block South City Colony Raibareilly, Lucknow. Further the Hon'ble Tribunal had constituted a joint committee which has submitted the report with following recommendations:-
  - i. Proper Leachate collection system should be installed in the station.
  - ii. Lucknow Municipal Corporation should provide adequate green



belt around the Station.

- iii. Lucknow Municipal Corporation shall ensure the compliance of different provision of Solid Waste Management Rules, 2016 and Construction and Demolition Waste Management Rules, 2016 and particularly disposal of different fraction of solid waste viz. inert, recyclable material, C&D Waste etc.
- iv. The Lucknow Municipal Corporation must install proper floor lining on the MSW Unloading and Loading area.
- v. The Lucknow Municipal Corporation should immediately make sure to install the gate of the station

Accordingly the Lucknow Municipal Corporation was directed to prepare the earliest time bound action plan to comply with the aforesaid recommendations.

3. That in compliance of the said orders and recommendations the present affidavit is being filed in chronological manner in light of the said recommendations, which is as under:-
4. That the Portable and Compact Transfer Station for Municipal Solid Waste (MSW) located at Shaheed Path South City in Lucknow, Uttar Pradesh, has a capacity of 40 TPD (Tons Per Day) suitable for the waste generation in the area. It spans approximately 2600 square meters, and the construction of the covered transfer station was contracted to TPS Infrastructure Private Limited, with the work order issued on November 25, 2023. Construction is currently in full swing and will be completed within two month from today. , Regarding the action taken in compliance to the said orders passed by this Hon'ble Tribunal, the information provided is as follows.
  - I. Proper Leachate collection system should be installed in the station.**

The action taken in light of the said recommendation is that during the inspection of committee, it coincided with the rainy season, and at that time, the Portable Compactor Transfer Station (PCTS) was non-operational. This situation led to the dispersal of leachate in the nearby area. Currently, all three

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PCTS and the Hook Loader have been repaired by the LMC and it is properly functioning. Presently collected waste is no longer dumped on the floor; it is directly deposited into the PCTS machine. Waste is not stored at the station for more than 4 hours, to significantly minimizing leachate generation. The released leachate is efficiently stored in a 1000L capacity leachate collection tank. Once this tank reaches capacity, it is promptly removed using a sucker tank. Before entering the leachate treatment plant, it is mixed with the nearby manhole for proper dilution. Following this, it undergoes treatment at the 345 MLD capacity Bharwara Sewage Treatment Plant (STP) for effective treatment. **(Annex-I)**

- ii. **Lucknow Municipal Corporation should provide adequate green belt around the station.**

The action taken in light of the said recommendation is that a designated 2-meter wide area surrounding the station's wall has been allocated for the development of this green belt. Following the completion of concrete (cc) work, the LMC has initiated the development of the green belt, incorporating the planting of various vegetation such as trees, shrubs, and flowering plants, the entire concrete work as well as plantation will be completed by February, 2024.

- ii. **Lucknow Municipal Corporation shall ensure the compliance of different provision of solid waste management rules 2016 and construction and demolltion waste management rules 2016 and particularly disposal of different fraction of solid waste viz. Inert, recyclable material, C&D waste etc.**

The action taken in light of the said recommendation is that under the Solid Waste Management Rules 2016, a covered transfer station is currently under construction, will be completed within two months from today, while the Material Recovery Facility (MRF) center has already been established. The waste management process involves systematic segregation of recyclable materials at the MRF center. Followed by segregation dry and wet waste was compacted with the help of PCTS. After that sorted material then

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moves to the subsequent processing stage at the Shivri Plant, establishing a streamlined waste management process.

Presently, the tender process for door-to-door waste collection is in its final stages, awaiting agency selection for operational management. The Lucknow Municipal Corporation has strengthened door-to-door collection services for this transfer station by augmenting its fleet with 10 new vehicles, supplementing the existing 55. This strategic approach contributes to an expanded coverage of the service, effectively addressing the specified compliance aspects. Moreover, construction and demolition (C&D) waste is not stored in transfer station it was collected in another separate collection point. **(Annex -II)**

**iv The Lucknow Municipal Corporation must install proper floor lining on MSW Unloading and Loading area.**

The action taken in light of the said recommendation is that currently floor CC work is under progress and will be completed within two months from today **(Annex-III)**

**v. The Lucknow Municipal Corporation should immediately make sure to install the gate of the station.**

The action taken in light of the said recommendation is that presently a foldable gate was installed in Transfer station, it is open only for entry and exit of the primary and secondary waste collecting vehicles. **(Annex-IV)**

5. That the deponent is a responsible Government officer having the highest regards to the Hon'ble Tribunal and orders passed by it. The deponent has always made his sincere efforts to carry out the orders passed by this Hon'ble Tribunal in its letter and spirit and shall continue to do so in the future.

6. That the deponent reserves his rights to supplement the said facts or file a supplementary affidavit as well as corroborate said facts in light of any clarification if required or directed by the Hon'ble Tribunal at the appropriate stage of proceeding and thus in light of the aforesaid orders necessary compliance have been done by the deponent.

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Date : 6<sup>th</sup> day of December, 2023

  
Deponent

**VERIFICATION**

Verified at Lucknow on this 6<sup>th</sup> day of December, 2023 and the deponent verified that the contents of the above affidavit are based on the information derived from the official records and as such the same is true and correct as per my knowledge and believe,. No part of is is false and nothing material has been concealed there form.

Date : 6<sup>th</sup> day of December, 2023

  
Deponent

Filed by:

**(MUKESH VERMA)**

Advocate for  
respondent

Ch. No.50, Old  
Block

Supreme  
Court of India  
New Delhi-

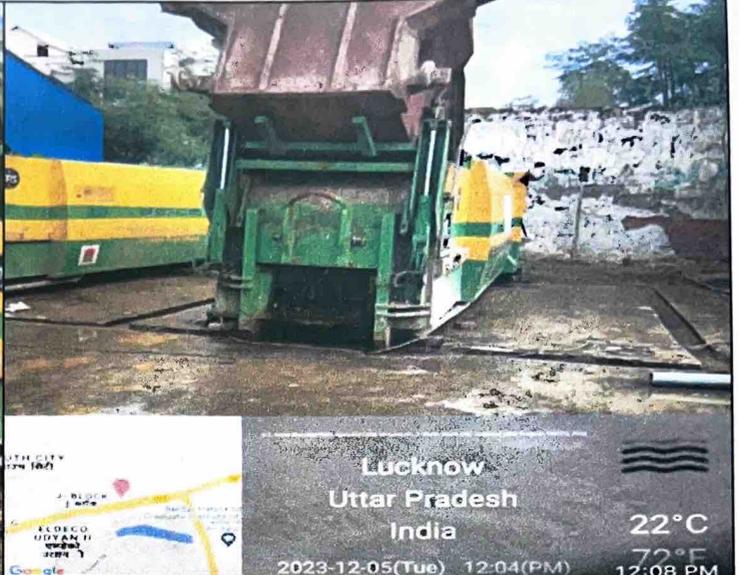
110001

(M) 9810108098

E-mail: mvermadv@gmail.com

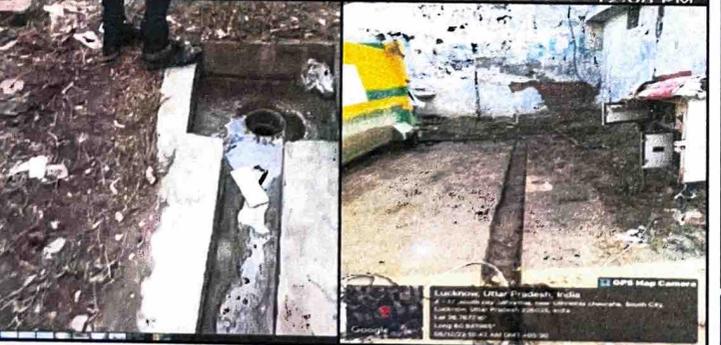
**Annex I- Leachate collection and Management system**

**Portable Compactor Transfer Station (PCTS)**




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 Uttar Pradesh  
 India  
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 72°F  
 2023-12-05(Tue) 12:04(PM) 12:08 PM

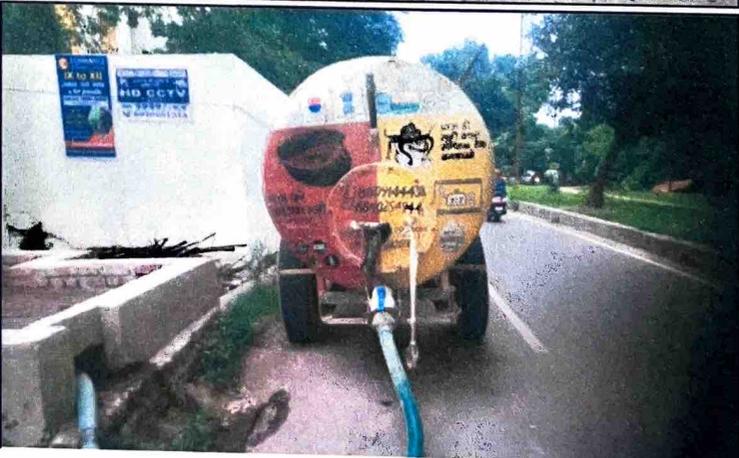
**Leachate Drainage**



**Leachate collection tank**

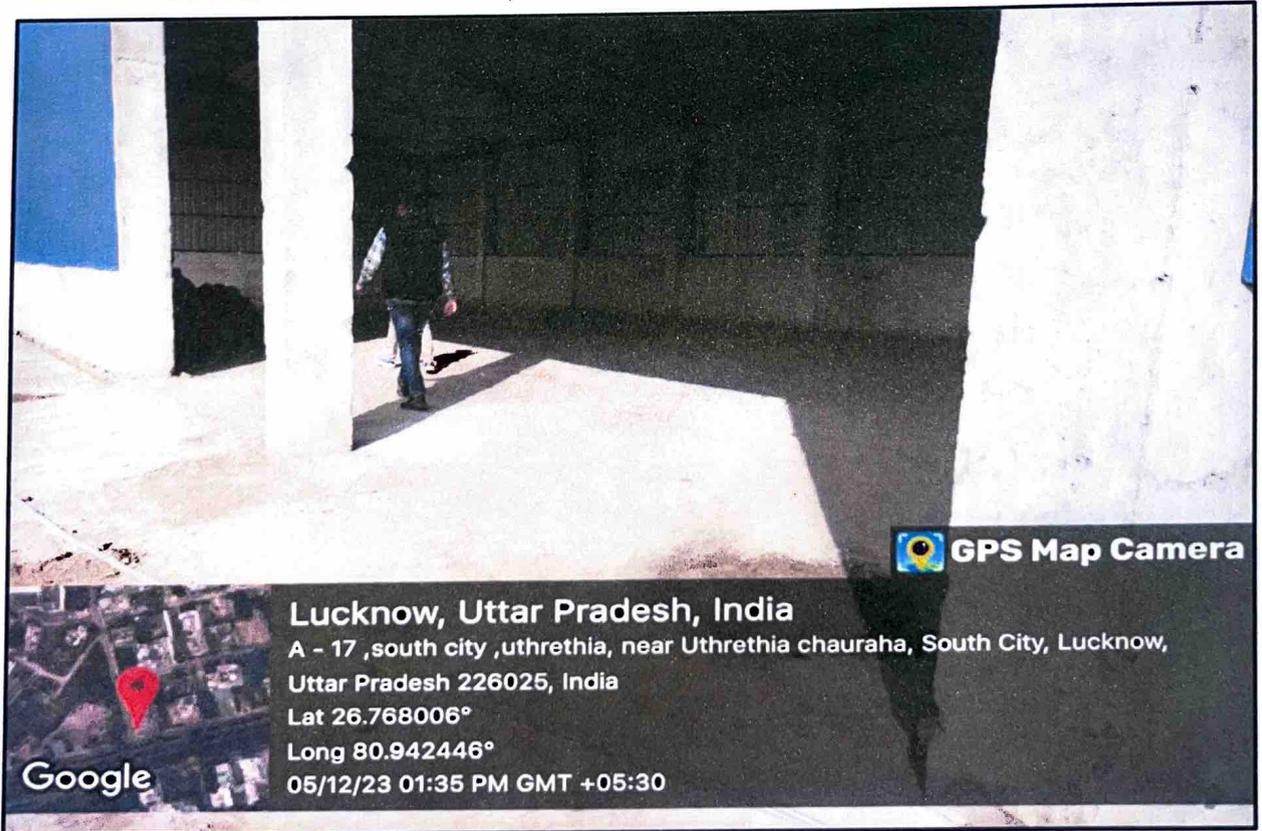
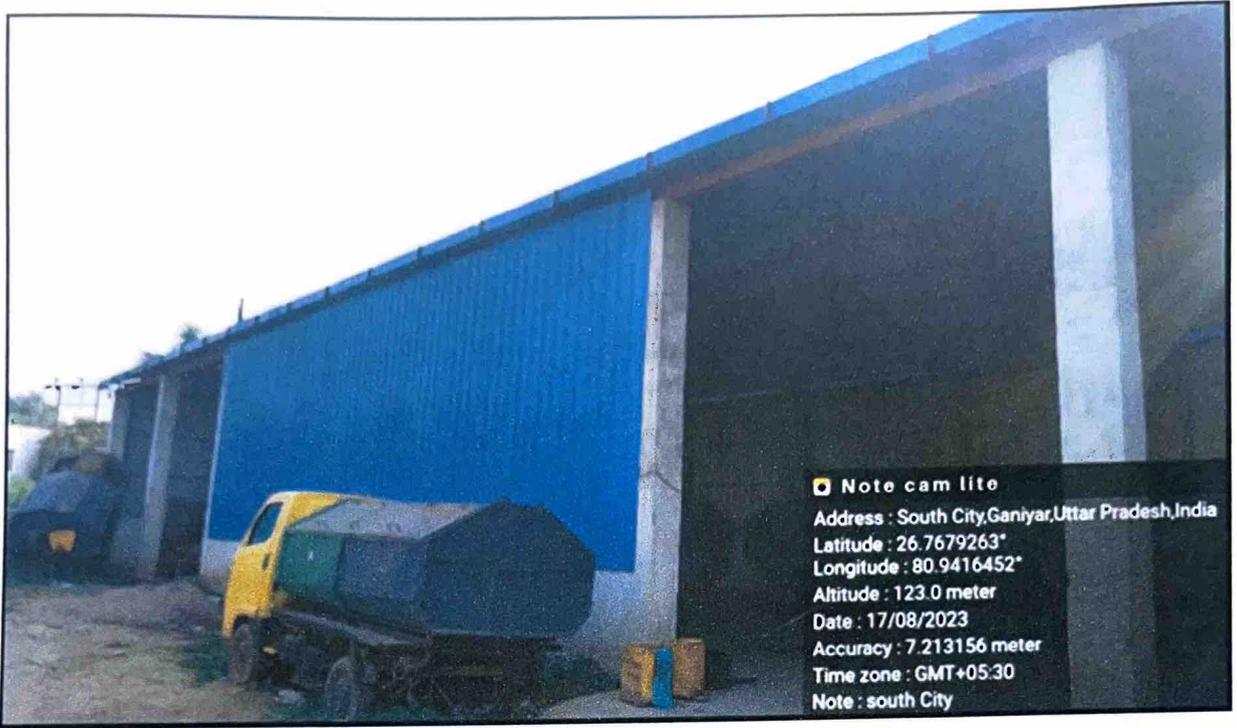


**Leachate sucker tank and its discharge in Manhole**



*July*

Annex II- Material Recovery Facility



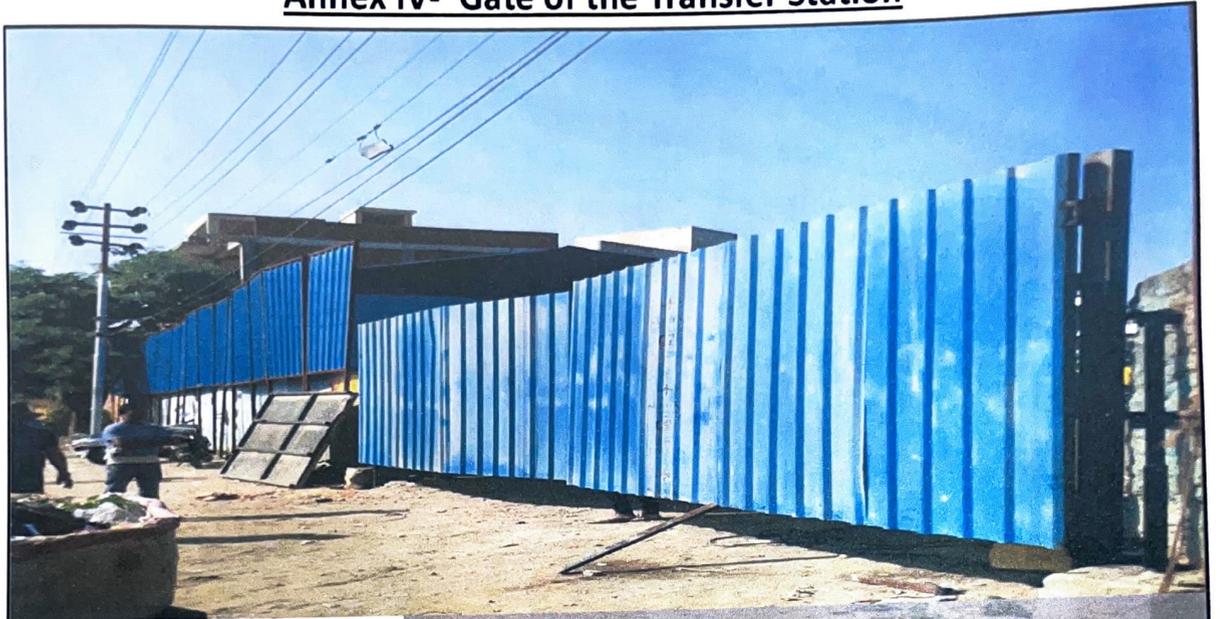
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**Annex III- Floor lining in Transfer Station**



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**Annex IV- Gate of the Transfer Station**



A-17 south city jhivetha, near Uthvesha chauraha, South City, Lucknow, Uttar Pradesh 226025, India

**Lucknow**  
**Uttar Pradesh**  
**India**

27°C  
 81°F

2023-12-03(Sun) 12:21(PM)



QW9R+9JG, South City, Ganiyar, Lucknow, Uttar Pradesh 226012, India

	Decimal	DMS	
Latitude	26.767612	26°46'3" N	27°C
Longitude	80.941786	80°56'30" E	81°F

2023-12-03(Sun) 03:53(PM)



Lucknow, Uttar Pradesh, India

A-17 south city jhivetha, near Uthvesha chauraha, South City, Lucknow, Uttar Pradesh 226025, India

Lat: 26.767727  
 Long: 80.942547  
 08/12/23 10:44 AM GMT +05:30



Lucknow, Uttar Pradesh, India

A-17 south city jhivetha, near Uthvesha chauraha, South City, Lucknow, Uttar Pradesh 226025, India

Lat: 26.767727  
 Long: 80.942547  
 08/12/23 10:44 AM GMT +05:30

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